

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Friday THE 20th Day Of December 2024
COURT HALL NO. 5 SITTING AT DHARWAD BENCH
at 10:30AM
BEFORE

THE HON'BLE SMT. JUSTICE LALITHA KANNEGANTI

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/AppL/Comp & Adv	Resp & Adv
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MATTER PERTAINING TO PRINCIPAL BENCH BENGALURU

Part-Heard Matters

1	WP 658/2023 REG: MEDIATION REPORT DTD 16/12/24 BY THE DEPUTY DIRECTOR MEDIATION CENTRE BANGALORE 2) IA 1/23 FOR VACATING STAY 3) IA 1/24 FOR INTERIM CUSTODY OF THE MINOR CHILD FILED BY ADV FOR RESPONDENT 4) IA 2/24 FOR RECALLING THE ORDER DTD 19/6/24 FILED BY ADV FOR PETITIONER 5) RECTIFICATION OF OFFICE OBJNS RAISED ON STATEMENT OF OBJNS FILED BY ADV FOR RESPONDENT 6) MEDIATION REPORT AS PER ORDER DTD 20/11/24 BY THE CHILD COUNSEL {DATE}	(GM, FC)	PET: PRIYANKA STANLY SAM	RES: AJAY SANKAR PRATHIMA S K
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COURT HALL NO :21

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